

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 24th January, 2018.

No. LR (A) 32/92/Pt.III/445– The Governor of Meghalaya is pleased to appoint Shri Nitin Khera, Advocate as Additional Public Prosecutor/Additional Government Pleader for Ribhoi District, Nongpoh with immediate effect and until further orders.



(W. Khyllap IAS,)
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/445-A,
Copy forwarded to: -

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Dated Shillong, the 24th January, 2018.

1. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Additional Public Prosecutor/Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/Pt./102 dt. 02.02.2009
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, Ribhoi District, Nongpoh.
4. The District & Sessions Judge, Ribhoi District, Nongpoh.
5. The Superintendent of Police, Ribhoi District, Nongpoh.
6. The Government Pleader/Public Prosecutor, Ribhoi District, Nongpoh.
7. The Advocate concerned. Report of assuming charge as Additional Public Prosecutor/Additional Government Pleader may be sent to this Department and contact No. should also be furnished.
8. The Secretary, Shillong Bar Association, Shillong.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. The Treasury Officer, Nongpoh.
11. Law (B) Department.
12. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
13. Guard file.

By order etc.,



Secretary to the Government of Meghalaya,
Law Department.

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